

FORM A**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF SCHOELLY ENDOSCOPY INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Schoelly Endoscopy India Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	15.01.2011
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Companies Act, 1956/ Registrar of Companies, Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF THE CORPORATE PERSON	U74900MH2011PTC212379
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	C-149, Oshiwara Industrial Center, Opp. Oshiwara Bus Depot, New Link Road, Goregaon West, Mumbai- 400104
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	19 th March, 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Anil Vaidya Plot No. 107, S. No. 62/65, Mahatma Society, Bhusari Colony, Kothrud, Pune-411038 anilvaidya38@gmail.com Registration No.: IBBI/IPA-002/IP-N00067/2017-2018/10145 +91 09850772497
8.	LAST DATE FOR SUBMISSION OF CLAIMS	18 th April, 2021

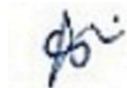
Notice is hereby given that M/s. Schoelly Endoscopy India Private Limited has commenced voluntary liquidation with effect from Friday, 19th March, 2021.

The stakeholders of M/s. Schoelly Endoscopy India Private Limited are hereby called upon to submit a proof of their claims, on or before Sunday, 18th April, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Anil Vaidya
Liquidator
IBBI/IPA-002/IP-N00067/2017-2018/10145

Date: 23-3-2021

Place: Pune